



By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1999/3445/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
Special Judge, CBI, Assam,
Additional Court No. 3, Guwahati.

Dated Guwahati, the 26th June, 2019.

Sub:- **Casual leave along with station leave permission**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/555/E dtd. 24.06.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 02.07.2019 along with station leave permission from the evening of 01.07.2019 till the evening of 02.07.2019, has been granted/rejected.

The Special Judge, CBI, Assam, Guwahati, in his absence Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in her absence Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

Memo NO.HC.VII-7/99/3446/A, dated 26.06.19
Copy to:

1. The Special Judge, CBI, Assam, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
3. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
- ✓ 4. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rolan